

Cement Plants

2412. SHRI BHAGABAN MAJHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal to expand the capacity of some of the public sector cement plants;

(b) whether Government also propose to set up some new cement plants in Orissa; and

(c) if so, the places selected for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) No, Sir. There is no proposal to expand the capacity of the plants of Cement Corporation of India Ltd. (CCI), which is the only Central Public Sector Undertaking in the Cement Industry.

(b) No, Sir.

(c) Does not arise.

Malaria and Gastro-Enteritis in Assam

2413. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 517 given in the Rajya Sabha on the 3rd August, 1995 and state:

(a) whether Government are aware that the gravity of malaria and gastro-enteritis in Assam has created the situation of death for all in Assam at present; and

(b) whether Government have chalked out any emergency action plan to eradicate malaria and gastro-enteritis in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR. C. SILVERA): (a) The outbreak of Malaria which took place in some districts of Assam during April-May, 1995 has been controlled. No.

report has been received about outbreak of gastro-enteritis from the state during 1995.

(b) The malaria situation in the State is being constantly monitored and reviewed by the Centre and the State Government at various levels. Central Govt. has been providing 100% assistance to the State under National Malaria Eradication Programme (NMEP) since December, 1994. Necessary material and equipments have also been supplied to the State. Similarly for tackling the out break of diseases like gastro-enteritis, technical assistance for instituting containment measures is provided as requested by the State Government.

Allocation of funds to Assam for rural development

2414. SHRI PARAG CHALIHA: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

(a) the funds provided to Government of Assam under rural development scheme during the last two years and current financial year, district-wise;

(b) the amount spent under each programme district-wise;

(c) the reasons for not utilising the full allocated funds;

(d) whether any responsibility has been fixed on any officers/officials;

(e) whether Government are aware that the Government of Assam are not following the criteria laid down for spending the funds; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI UTTAMBHAI H. PATEL): (a) Integrated Rural Development Programme (IRDP) and Jawahar Rozgar Yojana (JRY) are major rural development schemes being implemented in various districts of Assam. A Statement showing the funds provided under the above schemes in various dis-

districts of Assam during last two years and current financial year is at Statement I & II. (See below)

(b) to (d) The financial and physical achievements reported by the State of Assam under IRDP & JRY during 1993-94 & 1994-95 are as follows:—

Programme	Utilisation of Funds (%)		Physical Achievements (%)	
	1993-94	1993-94	1994-95	1994-95
I.R.D.P.	95.97	70.48	94.06	113.92
J.R.Y.	96.75	85.14	102.02	124.21

From the above, it may be seen that the utilisation of funds by the State Government are generally satisfactory. Further, the physical achievements under the major programmes have even exceeded the targets.

(e) and (f) It is not correct to say that the Government of Assam is not following the criteria laid down for utilisation of funds.

Statement-

Rajya Sabha Unstarred Question No. 2414 and for answer on 24-8-95.

.Amount released to the DRDA State of Assam during 1993-94 & 1994-95 under IRDP.

Sl. No.	Name of DDA	Funds Released	
		1993-94	1994-95
1.	2	3	4
1.	Barpeta	68.00	121.30
2.	Bongei gaon	40.00	66.30
3.	Cachar	42.00	148.50
4.	Darrang	59.37	112.80
5.	Dhubri	87.565	115.20
6.	Dibrugarh	22.50	77.60
7.	Dhemaji	39.78	64.00
8.	Goalpara	38.558	88.65
9.	Golaghat	50.53	88.65
10	Hailakandi	33.1..}	64.90
11.	Jorhat	46.44	8i 65
12	Kamrup	77.53	187.60
13	Karbi Anglong	51.29	121.30
14	Karimganj	81.757	121.60

		1993-94	1994-95
1.	2	3	4
15.	Kokrajjar	28.61	66.30
16.	Lakhimpur	46.25	90.95
17.	Marigaon	31.27	55.00
18.	Nalbari	63.48	123.60
19.	N.C. Hills	17.00	55.00
20.	Nagaon	101.38	187.60
21.	Sibsagar	46.15	98.70
22.	Sonitpur	85.23	155.20
23.	Tinsukia	43.42	77.60
Total		1152.11	2373.00

Note:— District-wise demand for release funds for 1995-96 not received from the State Govt.

Statement-II

Amount released / allocated by the Central Government to the District Assam State during 1993-94, 1994-95 and 1995-96 under JRY.

Sl. No	Name of Districts	Amount Released / Allocated		
		1993-94 Amount released	1994-95 Amount released	1995-96 Amount allocated
1.	2	3	4	5
1.	Barpeta	384.81	373.66	383.27
2.	Bongaigaon	361.69	382.40	470.86
3.	Cachar	381.32	352.36	377.36
4.	Darrang	414.33	435.92	481.50
5.	Dhubri	269.90	297.08	296.34
6.	Dibrugarh	206.39	225.46	236.82
7.	Dhemaji	216.93	277.07	376.20
8.	Goalpara	241.39	290.73	281.73
9.	Golaghat	176.01	235.98	273.57
10.	Hailakandi	212.10	182.11	196.39
11.	Jorhat	260.57	286.80	326.65

Sl. No.	Name of Districts	Amount Released / Allocated		
		1993-94 Amount released	1994-95 Amount released	1995-96 Amount allocated
12.	Kamrup	503.77	494.65	491.81
13.	Karimganj	295.86	263.76	288.15
14.	K. Anglong	326.71	416.33	541.69
15.	Kokrajhar	575.19	496.70	624.58
16.	Lakhimpur	326.81	312.98	386.11
17.	Marigaon	169.78	272.19	325.33
18.	Nalbari	396.34	396.52	470.69
19.	N.C. Hills	153.33	182.11	229.77
20.	Nagaon	312.83	525.56	430.15
21.	Sibsagar	216.89	187.71	174.45
22.	Sonitpur	329.07	364.03	435.36
23.	Tinsukia	192.06	170.98	175.33
Total		6924.58	7425.55	8273.61

लू लगने से हुई मौतें

2415. श्री राघवजी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि वर्ष 1995 में अत्याधिक गर्मी के कारण हुई मौतों की संख्या पूर्व वर्षों की तुलना में बढ़ गई है और पिछले तीन वर्षों के दौरान लू लगने से हुई मौतों का तुलनात्मक ब्यौरा क्या है, और

(ख) इस वर्ष ऐसी मौतों में वृद्धि होने के क्या कारण थे, क्या इतनी अधिक गर्मी पडने के संबंध में पूर्वानुमान लगाया गया था, यदि हां, तो सरकार द्वारा इसका मुकाबला करने के लिए क्या तैयारियां की गई थी, यदि इसका पूर्वानुमान नहीं लगाया गया था, तो इसके क्या कारण थे?

प्रधान मंत्री कार्यालय में राज्य मंत्री तथा परमाणु ऊर्जा, अंतरिक्ष विभागों तथा विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री भुवनेश चतुर्वेदी) : (क) और (ख) प्रेस रिपोर्टों के अनुसार, 1993, 1994, 1995 में लू लगने से क्रमशः 42 एवं 371 और 452 मौतें हुईं। गर्मी के महीनों में अनियमित वायुमण्डलीय प्रवाह पैटर्न की वजह से अत्याधिक लू चली जो इस मौतों की जिम्मेदार है। भारत मौसम विज्ञान विभाग द्वारा गर्म लू की सूचना 24 से 48 घंटे पहले दे

दी गई थी। स्वास्थ्य एवं परिवार कल्याण मंत्रालय के विभिन्न स्वास्थ्य शिक्षा कार्यक्रमों में, लोगों के मार्गदर्शन हेतु विभिन्न आपात स्थितियों में, जिनमें लू लगने से उत्पन्न होने वाली स्थितियां शामिल हैं, क्या करना चाहिए और क्या नहीं करना चाहिए बताए जाते हैं।

प्राचीन चिकित्सा पद्धति

2416. श्री राम जेटमलानी :

श्रीमती सुषमा स्वराज :

क्या स्वास्थ्य और परिवार कल्याण मंत्री 16 मार्च, 1995 को राज्य सभा में तारांकित प्रश्न संख्या 61 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि देश में आयुर्वेदिक, यूनानी, होम्योपैथी और अन्य प्राचीन चिकित्सा पद्धति के अनुसंधान संवर्धन और विकास हेतु सरकार द्वारा क्या भावी योजनाएं निरूपित की गई हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्यमंत्री (डा. सी. सिल्वेरा) : सरकार ने भारतीय चिकित्सा पद्धति और होम्योपैथी का एक अलग से विभाग स्थापित करने की हाल ही में घोषणा की है। इस विभाग को स्थापित करने का मुख्य उद्देश्य भारतीय